

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI (COURT-II)

Item No. 104
IB-360/ND/2021

IN THE MATTER OF:

Indian Renewable Energy Development Agency Ltd. ... Applicant/Petitioner

Vs

Taxus Infrastructure & Power Projects Pvt. Ltd. ... Respondent

Under Section: 7 of IBC, 2016

Order delivered on 16.07.2021

CORAM:

**SHRI. ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)**

PRESENT: Adv. Prachi Johri

ORDER

Notice be issued upon the Respondents by all modes including email ID of the Respondents. Affidavit of service must be filed within one week from today. Reply within two weeks from the date of receipt of the notice. Rejoinder, if, any within a week from the date of receipt of the reply. List the matter on 24th August, 2021.



**(L. N. GUPTA)
MEMBER (T)**



**(ABNI RANJAN KUMAR SINHA)
MEMBER (J)**